

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 4417 of 2009**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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**08/Dated: 26<sup>th</sup> June, 2020**

Heard learned counsel for the parties through V.C.

At the request of the learned counsel for the State, put  
up this case on 7<sup>th</sup> July, 2020.

Amardeep/

**(Deepak Roshan, J.)**